NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 4(ND)/2009 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2016

NAME OF THE COMPANY: Prince Ice Factory Pvt. Ltd. & ors.

V/s.

M/s, T.I Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

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ORDER

The matter has been received from Court No.II. Parties are seeking time. Therefore hearing is deferred to 9th September 2016.

> (CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> > (S.K. MOHAPATRA) MEMBER (T)

Dated: 27/07/2016

(Vidya)